NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 792/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Reliance Commercial Land & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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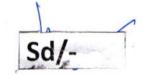
ORDER

CSP 744/230-232/NCLT/MB/MAH/2017 CSP 792/230-232/NCLT/MB/MAH/2017 CSP 793/230-232/NCLT/MB/MAH/2017 CSP 794/230-232/NCLT/MB/MAH/2017 CSP 795/230-232/NCLT/MB/MAH/2017 CSP 796/230-232/NCLT/MB/MAH/2017 CSP 797/230-232/NCLT/MB/MAH/2017 CSP 798/230-232/NCLT/MB/MAH/2017

Wrongly on Board. Already disposed of.

Sd V. NALLASENAPATHY

Member (Technical)



B.S.V. PRAKASH KUMAR Member (Judicial)